

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) In the case of certain categories of teachers, the Pay Commission has recommended lesser rates of increment.

(b) and (c) The matter is under consideration of Government.

Action against M/s. Triveni Fertilizers

482. SHRI D. K. PATEL: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 1628 given in the Rajya Sabha on 19th December, 1973 and state:

(a) whether any action has since been initiated against the partners of M/s. Triveni Fertilizers Chemicals Corporation, New Delhi for illegal sale of fertilizers:

(b) if so, what are the details thereof; and

(c) if not, what are the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) Yes, Sir

(b) and (c) A show cause notice was served on the firm by the Delhi Administration for dealing in fertilisers in contravention of the Fertiliser (Control) Order, 1957. As the reply received from the firm was not found satisfactory, a report has been lodged with the Superintendent of Police (Crimes) Delhi for launching prosecution against the firm.

Working of C. G. H. S. Allopathic Dispensary at Gole Market, New Delhi

483. SHRI MAQSOOD ALI KHAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the C.G. H.S. allopathic dispensary in Gole Market, New Delhi, is not properly managed by the incharge posted there and there are repeated quarrels between

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the lady pharmacist posted there and the patients;

(b) whether it is a fact that the number of doctors posted at the dispensary is insufficient to meet the rush of patients; and

(c) whether it is a fact that the most essential drugs are not regularly supplied to the patients and the serious heart patients are not supplied medicines, if so, the reasons therefor, and what steps Government propose to take to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) It is not a fact that the Gole Market dispensary is not properly managed. No complaint has so far been received against the lady pharmacist.

(b) As against the norm of 6 doctors, there are seven doctors at present posted to this dispensary.

(c) It is not a fact that the most essential drugs and medicines are not regularly supplied to patients, including serious heart patients. If on any day a particular medicine is not readily available, equally effective substitute medicines are issued and simultaneously arrangements are made to procure the medicines prescribed.

D.T.C. Booth at Fatehpuri

484. SHRI MAQSOOD ALI KHAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the answer to Unstarred Question 1080 given in the Rajya Sabha on 20th March, 1974 and state:

(a) whether it is a fact that the D.T.C. booth at Fatehpuri, (Delhi Railway Station), is not properly managed by the D.T.C. officers posted there and about 2500 passengers have to wait there daily in the morning and evening for two to three hours in the absence of proper arrangements for buses there; and the staff posted at the Fatehpuri booth is insufficient to cope with the rush of passengers there:

(b) whether it is a fact that Government have not taken any action against the staff of the D.T.C. posted at Fateh-puri despite repeated complaints from the public; if so, the reasons therefor;

(c) whether it is a fact that Delhi Transport Corporation have completely failed to provide even the most essential bus service to the rural population of Delhi and the service on the rural routes is deteriorating day-by-day and all the plans of Delhi Transport Corporation are confined to the city area only; if so, the reasons therefor; and

(d) what are the details of the steps Government propose to take to remedy the situation and by when Government will be able to streamline rural bus service in Delhi?

THE DEFUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB MUKHERJEE): (a) No, Sir. Two Assistant Traffic Inspectors have been posted at Fatehpuri Bus Stop for regulating the services to the rural area and another Traffic Inspector to control the operation of services to other areas.

(b) No, Sir. Action was initiated against the staff at this Bus Stand against whom complaints were received in the past. The Corporation could not, however, process the cases further, as the complainants did not participate in the enquiries.

(c) No, Sir. Delhi Transport Corporation is operating a large number of services to and from rural areas. However, there have been some complaints about the irregular operation of these services. This has been mainly due to lack of proper maintenance arrangements resulting from ill-equipped and inadequate bus depots. The Corporation has already started a depot at fiawana in the rural areas to provide adequate transport services. Another depot is also proposed to be put up at Najafgarh. Operation of rural services would also start from this depot. This would ensure better services to and from the rural areas, for which an adequate number of buses will be provided.

(d) The Delhi Transport Corporation has a proposal under consideration to run feeder services from the rural areas to the outer periphery of the city. These services would provide quick link services and reduce the waiting time of the travelling public. However, the scheme of restructuring of the bus route net work in Delhi is likely to take some time as the Corporation has not yet been able to get land at all peripheral nodes for starting fast feeder services.

Working of D.C.M. Chemical Works, Delhi

282. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the work in Delhi Cloth Mill Chemical Works, Delhi is at stand-still at present; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURY A): (a) Yes, Sir—since 9-3-74.

(b) The management of the Company had declared a lock-out on 9-3-74 following a labour dispute, but lifted the same on 18-3-74 on the intervention of the Delhi Administration. However, there has been no production in the factory, reportedly due to a section of the workers intimidating the rest of the workers and preventing them from entering the factory. Conciliatory efforts aimed at resolving the differences made by the Administration in conjunction with the concerned Ministries of the Central Government have not been successful so far.

Take over of Liquor Trade in the Union Territory of Delhi

263. SHRI SHYAM LAL GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE and CULTURE be pleased to state:

†Transferred from the 2nd May, 1974.